

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
[Through Physical hearing/VC Mode (Hybrid)]

ITEM No.28
C.A.Nos.22, 23, 24/2024
96 &126/2023 in
C.P.No. 116/BB/2023

IN THE MATTER OF:

Mr. Nagendran Kandaswamy & Ors. ... Petitioners
Vs.
M/s. Throttle Aerospace System Pvt. Ltd. & Ors. ... Respondents

Order under Section 241-242 of Companies Act, 2013

Order delivered on: 18.04.2024

CORAM:

SH. K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SH. MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioners/Applicant
in CAs. 96 & 126/2023/Respondents
in CAs.22, 23, 24/2024 : Shri Anirudh Suresh

For the R-1 & R-2 in CP/
Applicants in CAs.22, 23, 24/2024/
R1 & R2 in CA.126/2023 : Adv. Tanmay Mehtha, with
Adv.Niharika. N, Adv. Nupur and
Adv.Madhur

ORDER

C.A.No.22, 23 & 24/2024:

1. Heard the Ld. Counsel for the Applicants and the Respondents.
2. In compliance to order dated 21.03.2024, Ld. Counsel for the Respondents have filed objections vide Dy.Nos.1972, 1973 and 1974 dated 27.03.2024 respectively. The same are taken on record. Ld. Counsel for the Applicants are granted further one week time to file rejoinder, if any, after duly serving the copy on the other side.
3. Ld. Counsel for the Applicants stated that there is no requirement for filing rejoinder in C.A.No.22/2024.
4. List the case on **06.06.2024**.

C.A.No.126/2023:

1. Heard the Ld. Counsels for the Applicant and the Respondent Nos.1 & 2.
2. It is noticed that Ld. Counsel for the Applicant has not yet complied with para 2 of the order dated 01.02.2024 and no rejoinder filed pursuant to the order dated 21.03.2024. Therefore, further one week time is granted to the Applicant to file the same, after duly serving the copy on the other side.
3. List the C.A on **06.06.2024**.

C.P.No. 116/BB/2023:

1. Heard the Ld. Counsels for the Petitioner and the Respondent Nos.1 & 2.
2. List the matter along with other CAs on **06.06.2024**. In the meanwhile, Interim Order granted on 18.10.2023 is extended till next date of hearing.

-Sd-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

Bhavya

-Sd-
K. BISWAL
MEMBER (JUDICIAL)